

Read :- District Court, Nanded, office order bearing no. ADM/3617/2021, dated 30<sup>th</sup> March, 2021.

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In order to remove typographical error in paragraph no. 3 of the order under reference, following corrigenda is issued.

**-:: Corrigenda ::-**

The paragraph no. 3 of the order under reference, which relates to office working hours shall be read thus;

“03. The office working hours for all Courts (including office of DLSA, Nanded) shall be from 10.30 a.m. to 05.00 p.m. with half an hour lunch break from 01.30 p.m. to 02.00 p.m.

District Court, Nanded. )  
 )  
March 30<sup>th</sup>, 2021. ) **Principal District Judge, Nanded.**

*S.R. Jagtap*  
30/3/2021  
(S.R. Jagtap)

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**Endorsement No. ADM/3621/2021.**

**C.f.w.cs. to :-**

- 01 The Registrar (Inspection – I), High Court, AS, Mumbai with reference to High Court letter under reference.
- 02 The District Judge-1, Nanded / Biloli / Kandhar / Bhokar.
- 03 The District Judge-2, Nanded.
- 04 The Ad-hoc District Judge-1 / Ad-hoc District Judge-2, Nanded.
- 05 The Extra Joint District Judge, Nanded. (P.O. Shri A.R.Dhamecha).
- 06 The Extra Joint District Judge, Nanded. (POCSO Court).
- 07 The Judge, Family Court, Nanded.
- 08 The Ad-hoc District Judge-2, Kandhar, Link Court at Mukhed.
- 09 The Civil Judge, Senior Division, Nanded / Biloli / Kandhar / Bhokar.
- 10 The Chief Judicial Magistrate, Nanded.
- 11 The Secretary, DLSA, Nanded.
- 12 The Civil Judge, Senior Division, Link Court at Mukhed.
- 13 The Joint / II Joint / III Joint / IV Joint / V Joint Civil Judges, Senior Division & Addl. CJM, Nanded.
- 14 The Civil Judge, JD & JMFC, Mahur / Kinwat / Himayatnagar / Hadgaon / Ardhapur / Loha / Degloor / Naigaon Bazar / Mudkhed / Umri / Dharmabad.
- 15 The Joint Civil Judge, JD & JMFC, Kinwat / Bhokar / Hadgaon / Loha / Kandhar / Mukhed / Degloor / Naigaon Bazar / Biloli.

